

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-204-2020 (AAR)

Yunca Machinery Manufacturing Pvt. Ltd. ... Applicant
Versus
Varnada Industries Pvt. Ltd. ... Respondent

Mr. A. N. Salatry, Advocate for the Applicant.

Coram:- M. S. SONAK, J

Date:- 10th December, 2020

P.C.

Heard Mr. A. N. Salatry, learned counsel for the Applicant.

2. Issue notice to the Respondent, returnable on 8th January, 2021.
3. In addition to the usual mode of service, the private service is permitted.

M. S. SONAK, J.

at*